

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1117 of 2019

IN THE MATTER OF:

Canara Bank

...Appellant

Versus

Ms. Mamta Binani & Ors.

...Respondents

Present:

For Appellant: Mr. PBA Srinivasan, Mr. Avinash Mahapatra and Ms. Ichchha, Advocates

**For Respondent: Mr. Videh Vaish, Advocate for R- 1
Mr. Rituraj Biswas and Mr. Kumud Shekhar, Advocates for R- 2
Mr. Rajesh Kumar Gautam, Ms. Khushboo Aggarwal and Mr. Suresh Dubey, Advocates for R- 3
Mr. Neeraj Kumar Gupta, Advocate for R- 4.**

O R D E R

11.02.2020 Learned counsel for the Appellant may file Rejoinder within ten days.

List the Appeal 'For Admission (After Notice)' on **2nd March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)